NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 44/2005 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY:

M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	SWATI	SINHA (Adu)	The Petitioners	M. Anbwar
2.	MANIMA	AMBWANI (Ad)	1	
3.	KOSTUBH		- for Respondent Nos.	potuli
4.	REENA C	CHOUDHARY, Adv.	- for Respondent Nos.	Reen

Order

Ld. Counsel for the non-applicant says that she needs time to file Rejoinder to the reply filed by the Respondents. Let the needful be done within two weeks with a copy in advance to the Counsel opposite.

List on 08.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

01.08.2016 (P.K. Sud)